

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 1515

TO BE ANSWERED ON 12.02.2019

Surplus Capital with PSUs

1515. SHRI GODSE HEMANT TUKARAM:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government proposes to utilise the surplus unproductive capital lying with public as well as private sector enterprises for the purpose of domestic capital investment for the development of the country;
- (b) if so, the details thereof; and
- (c) the total amount of surplus capital lying with/deposited by all the Public Sector Enterprises and big industries by the end of March, 2018?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI BABUL SUPRIYO)

(a) & (b): Department of Public Enterprises is the nodal department for Central Public Sector Enterprises (CPSEs). In CPSEs, the Boards of Directors take decisions on investment of funds/capital in various projects for expansion, diversification, joint ventures, etc. as per the delegated powers based on their investment needs and in line with their business plans with the approval of the competent authority. As per the available information, 39 CPSEs/government organizations, having annual Capital Expenditure (CAPEX) target of Rs.500 crores & above, had incurred capital expenditure of Rs.3,33,231 crores in 2017-18.

(c) As per information available in the Public Enterprises Survey 2017-18 that was laid on the Table of both the Houses of Parliament on 27.12.2018, 257 operating CPSEs have total cash & bank balances of Rs 1,71,107.03 crores as on 31.3.2018.

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